

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

(IA No. 114426/2020 - APPLICATION FOR PERMISSION)

WITH

Cr1.A. No. 1754/2022 (II)

(IA No. 186948/2019 - EXEMPTION FROM FILING O.T. and IA No. 127915/2023 - SUSPENSION OF SENTENCE)

Cr1.A. No. 1554/2022 (II)

Date : 06-11-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. T. N. Singh, AOR

Mr. Siddharth Luthra, Sr. Adv.
Mr. Aftab Ali Khan, AOR
Mr. M. Z. Chaidhary, Adv.
Mr. Saad Sherwani, Adv.
Mr. Arshad Javed, Adv.
Ms. Sheetal Rawat, Adv.Mr. Aarif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mohd Tauheed, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Chand Qureshi, AORMr. T. N. Singh, AOR
Mr. Aftab Ali Khan, AOR
Mr. Chand Qureshi, AORFor Respondent(s) : Mr. Aftab Ali Khan, AOR
Mr. T. N. Singh, AOR

Ms. Rajdeepa Behura, Sr. Adv.
Ms. Sakshi Kakkar, AOR
Mr. Philo, Adv.

Mr. T. N. Singh, AOR
Mr. Aftab Ali Khan, AOR
Mr. T. N. Singh, AOR
Ms. Sakshi Kakkar, AOR
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list on 19.11.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR